

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4403
ANSWERED ON:08.08.2014
SUPPLY OF FOOD SUPPLEMENTS IN CGHS
Kumar Shri P.;Patel Shri Prahlad Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether employees of all Central Government departments and autonomous bodies are fully covered for all kind of illnesses under Central Government Health Scheme (CGHS);
- (b) if so, the details thereof;
- (c) the expenditure incurred on the medical claims during each of the last three years and the current year;
- (d) whether instances of bogus/false medical claims have come to the notice of the Government during the said period;
- (e) if so, the details thereof along with the remedial steps taken/being taken by the Government in this regard;
- (f) whether the Government has any policy to supply essential food supplements as recommended by the Chief Medical Officers or specialists to the patients covered under CGHS; and
- (g) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

- (a) & (b): Employees of Central Government residing in CGHS covered area and employees of autonomous bodies covered under CGHS are eligible for all the facilities provided under CGHS. The CGHS has no specific list of illness covered under the Scheme.
- (c): Powers in respect of settlement of Medical Reimbursement claims of serving beneficiaries are already delegated to HOD of Department/Ministry. So far as employees of CGHS/pensioners is concerned, the information is being collected.
- (d) & (e): No such instance has reportedly been received in CGHS.
- (f) & (g): CGHS does not supply food supplements even if recommended by any doctor.